

ITEM NO.22
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 569/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NATTHA SINGH

Respondent(s)

Date : 01-03-2021 This appeal was called on for hearing today.

For Appellant(s) Mr. Ajay Vikram Singh, AOR

For Respondent(s) Ms. Rajeshri Nivuratirao Reddy, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Issue fresh reminder for records to the concerned courts.
List the matter again on 30.04.2021.

RAJIV KALRA
Registrar

(RG)